

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1401

ANSWERED ON:03.12.2012

USE OF MODERN TECHNIQUES IN CONSTRUCTION OF ROADS

Agarwal Shri Rajendra

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether there is any mechanism in place to fix the responsibility of developers regarding construction/development of national highways and roads in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to urge upon the State Governments to construct roads by using modern engineering techniques and novel models of construction;
- (d) if so, the details thereof;
- (e) whether any time-limit has been fixed in this regard; and
- (f) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) & (b) The obligations of the concessionaire regarding construction/development and maintenance of project highway, as are clearly defined in the standard Model Concession Agreement (MCA) in respect of the projects under Public-Private Partnership (PPP) mechanism signed between the Authority and the Concessionaire. There are also clear provisions of penalties/punitive actions on the concessionaire for breach of contract obligations on the part of the concessionaire. All stretches under National Highways Development Project (NHDP) are constructed as per guidelines of the Indian Road Congress (IRC) and National Highways Authority of India (NHAI) has appointed supervision/independent consultants, who monitor the quality of construction through regular checks and tests. Construction is also monitored by the field officers of NHAI at site. NHAI conducts regular checks to examine the quality of road construction.

(c) to (f) Improving the practice of road construction using modern engineering techniques in terms of planning, designing, materials, machinery, construction methodology etc., is a continuous process. Similarly new modes of construction and maintenance like different variants of Public-Private Partnership (PPP), Engineering Procurement Construction (EPC), Operate, Maintain and Transfer (OMT) have been adopted to augment resources of Government, harness innovative technology and skill, rationalize risk management and ensure performance based maintenance etc., These new modes of construction and engineering techniques are being used on National Highways projects entrusted to NHAI apart from the State Public Work Departments (PWD), State Road Construction Corporation and other centrally sponsored road works.